

Name of the Corporate Debtor: Rivaaz Trade Venture Private Limited;
Date of commencement of CIRP: 9th April 2025 ;
List of creditors as on: 4th June 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	12,64,86,11,048.22	1	12,64,86,11,048.22	NIL	NIL	NIL	1	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	10,99,048.77	NIL	NIL	NIL	NIL	10,99,048.77	2	Pending complete books of accounts from the Corporate Debtor
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
Total		3	12,64,97,10,096.99	-	12,64,86,11,048.22	-	-	10,99,048.77	-	-

Annexure-1

Name of the corporate debtor: Rivaaz Trade Venture Private Limited;

Date of commencement of CIRP: 9th April 2025 ;

List of creditors as on: 4th June 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Axis Trustee Services Limited	23-04-2025	4,91,79,62,548.83	4,91,79,62,548.83	Non-Convertible Debenture	4,91,79,62,548.83	4,91,79,62,548.83	NO	100%	NIL	NIL	NIL	NIL	2500_ NCD's
2	Axis Trustee Services Limited	23-04-2025	6,83,21,41,139.33	6,83,21,41,139.33	Non-Convertible Debenture	6,83,21,41,139.33	6,83,21,41,139.33	NO		NIL	NIL	NIL	NIL	4000_ NCD's
3	Axis Trustee Services Limited	23-04-2025	89,85,06,360.06	89,85,06,360.06	Non-Convertible Debenture	89,85,06,360.06	-	NO		NIL	NIL	NIL	NIL	5000_ NCD's
Total			12,64,86,10,048.22	12,64,86,10,048.22	-	-	-	-	100%	-	-	-	-	-